GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3399 TO BE ANSWERED ON 4TH AUGUST, 2017

FREE AND AFFORDABLE TREATMENT FOR THE POOR

3399. SHRI PRATAPRAO JADHAV: SHRI JAGDAMBIKA PAL: DR. K. KAMARAJ:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any scheme for providing free and affordable treatment for all diseases to the poor, if so, the details thereof;
- (b) the State-wise/region-wise, number of poor persons provided proper treatment in hospital under the said scheme:
- (c) whether the Government has identified Government/Private hospitals at block/panchayat level for the purpose of providing free and affordable treatment to the poor and if so, the details thereof; and
- (d) whether any complaint has been received in respect of quality of medicines being provided to the patients living below poverty line, if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a): "Public Health & Hospitals" being a State subject, the primary responsibility for providing free and affordable treatment for all diseases to the poor lies with respective State/UT Governments. Technical and financial support under the National Health Mission (NHM) is provided to States/ UTs for strengthening their health system including support for physical infrastructure, engaging health human resource on contractual basis, provision of free essential drugs and diagnostics, ambulances etc.

Under the Rashtriya Swasthya Bima Yojana (RSBY) which is a centrally sponsored scheme, cashless treatment for hospitalisation cases is provided for family of five with insurance upto Rs. 30,000/- per annum for BPL and 11 specified categories of unorganized workers. Further, Senior Citizens Health Insurance Scheme (SCHIS) as top up over existing RSBY scheme has been implemented from 01.04.2016 for senior citizens aged 60 years and above which provides additional coverage of Rs. 30,000 per senior citizen in the family enrolled under RSBY.

- (b): As per Health Management Information System (HMIS), the State/UT wise details of OPD and IPD in public health facilities for the year 2016-17 is at Annexure-I. The state-wise details of hospitalization under RSBY during the year 2016-17 are at Annexure-II.
- (c): Public Health and hospitals being a State subject, implementation of NHM is carried out by States/UTs. Under RSBY, both public and private hospitals are empanelled by State Government. The state-wise details of hospitals empanelled under RSBY during the year 2016-17 are at Annexure-III.
- (d): As per information received from the Central Drugs Standard Control Organization (CDSCO), they have not received any specific complaint on quality of medicines provided to the patients living below poverty line. However, as and when isolated complaints from various Hospitals Authorities on quality of medicines are received, action is initiated by CDSCO, as per provisions of Drugs & Cosmetics Act, 1940 and Rules, 1945.

State-wise OPD & IPD for 2016-17					
S.No.	State	OPD attendance	IPD		
1	A & N Islands	1772983	51312		
2	Andhra Pradesh	66471709	3668196		
3	Arunachal Pradesh	1374569	66552		
4	Assam	31577725	1195338		
5	Bihar	72832187	3957263		
6	Chandigarh	6399946	226396		
7	Chhattisgarh	18287275	1402011		
8	Dadra & Nagar Haveli	1702736	76189		
9	Daman & Diu	822711	18735		
10	Delhi	64619823	1815873		
11	Goa	2031514	88990		
12	Gujarat	48383941	4208379		
13	Haryana	31706245	1114213		
14	Himachal Pradesh	12833374	511121		
15	Jammu & Kashmir	25517429	988430		
16	Jharkhand	15046153	649419		
17	Karnataka	79446482	4997156		
18	Kerala	115511125	3478153		
19	Lakshadweep	429019	6378		
20	Madhya Pradesh	51468315	4252372		
21	Maharashtra	96179427	5103741		
22	Manipur	1359724	89901		
23	Meghalaya	4214485	303792		
24	Mizoram	1386885	102190		
25	Nagaland	1065468	76771		
26	Odisha	41655372	2888081		
27	Puducherry	7961722	208843		
28	Punjab	22869298	935922		
29	Rajasthan	113828076	5452314		
30	Sikkim	1072278	44133		
31	Tamil Nadu	223510187	7258789		
32	Telangana	43127933	1845085		
33	Tripura	4153095	426357		
34	Uttar Pradesh	131488401	5883823		
35	Uttarakhand	8578285	393309		
36	West Bengal	113605392	5845914		
37	All India	1464291289	69631441		

Source: HMIS

Annexure-II

RSBY Scheme: State-wise Hospitalization data for the year
2016-17

S.No.	State	Total Hospitalised Persons
1	Assam	25677
2	Bihar	84417
3	Chhattisgarh	729562
4	Gujarat	55577
5	Himachal Pradesh	37135
6	Karnataka	65679
7	Kerala	387344
8	Manipur	261
9	Meghalaya	30175
10	Mizoram	20600
11	Nagaland	63
12	Odisha	212568
13	Tripura	31555
14	Uttarakhand	54
15	West Bengal	524931
	Total	2205598

RSBY	RSBY Scheme: Hospitals empanelled under RSBY during Financial year 2016-17					
S.No.	State	No. of Pvt Hospitals	No. of Public Hospitals			
1	Assam	47	141			
2	Bihar	1001	151			
3	Chhattisgarh	640	395			
4	Gujarat	1251	638			
5	Himachal Pradesh	21	155			
6	Karnataka	541	653			
7	Kerala	271	278			
8	Manipur	8	-			
9	Meghalaya	15	170			
10	Mizoram	21	80			
11	Nagaland	9	11			
12	Odisha	211	424			
13	Tripura	2	100			
14	Uttarakhand	66	94			
15	West Bengal	822	481			
	Total	4926	3771			